

Participation in +5 Beijing Conference

† 2867. SHRIMATI SARLA MAHESHWARI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any delegation from India had participated in the +5 Beijing Conference in New York;

(b) if so, the names of members of the delegation;

(c) the salient points of the report submitted by Government of India in the Conference; and

(d) the details of the procedure adopted for preparing the report?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): (a) Yes, Madam.

(b) The names of members of the delegation are given in the enclosed statements. (*See below*)

(c) The report, prepared on the occasion of the UN General Assembly Special Session on Beijing +5 held in New York in June, 2000, is a status review of the Platform for Action (PFA) adopted at the Fourth World Conference on Women held in Beijing in September, 1995. The report assesses the progress made in terms of Governmental policies, programmes and initiatives over the last five years in the twelve critical areas of concern related to women's development and empowerment identified in the PFA, namely:—

1. Women and Poverty;
2. Education and Training of Women;
3. Women and Health;
4. Violence Against Women;
5. Women and Armed Conflict;
6. Women and Economy;
7. Women in Power and Decision Making;
8. Institutional Mechanisms for the Advancement of Women;
9. Human Rights of Women;
10. Women and Media;
11. Women and Environment;
12. The Girl Child.

† Original notice of the question was received in Hindi.

The report also incorporates a sample of civil society responses in terms of their work in the critical areas of concern and feedback on governmental action. The report (in English), entitled "Platform For Action — Five Years After — An Assessment", has been supplied to the Parliament Library.

(d) The inputs used in the preparation of the report include the information collected from several Ministries / Departments of the Government, State Governments, UT Administrations, NGOs, women's organizations, research institutes and autonomous bodies. Responses received to a questionnaire circulated by the Department of Women and Child Development to approximately 350 organizations and the reactions expressed in consultation meetings with NGOs organized by the Department were also used. On the basis of information thus collated, the report was compiled and edited by a professional agency under the overall supervision of the Department.

STATEMENT

*List of GOI Delegation at UN General Assembly Special Session on Beijing
+5 held in New York from 5—9 June, 2000*

1. Dr. Murli Manohar Joshi,
Minister of Human Resource Development
(Leader of Delegation).
2. Shri D. K. Kotia,
Private Secretary to Minister of Human Resource Development.
3. Smt. Sumitra Mahajan,
Minister of State for Women and Child Development.
4. Dr. Sachin Chaturvedi,
OSD to Minister of State for Women and Child Development.
5. Smt. Abha Mahto, M.P. (Lok Sabha).
6. Dr. (Smt.) Anita Arya, M.P. (Lok Sabha).
7. Smt. Bhavnaben Devrajibhai Chikhalia, M.P. (Lok Sabha).
8. Dr. Girija Vyas, M.P. (Lok Sabha).
9. Prof. (Smt.) Kailasho Devi, M.P. (Lok Sabha).
10. Smt. Krisna Bose, M.P. (Lok Sabha).
11. Smt. Margaret Alva, M.P. (Lok Sabha).

12. Dr. Rajeswaramma Vukkala, M.P. (Lok Sabha).
13. Prof. (Smt.) Bharati Ray, M.P. (J*ajya Sabha).
14. Dr. (Smt.) Joyasree Goswami Mahanta, M.P. (Rajya Sabha).
15. Smt. Savita Sharda, M.P. (Rajya Sabha).
16. Smt. Vibha Parthasarathi,
Chairperson, National Commission for Women, New Delhi.
17. Smt. Mridula Sinha,
Chairperson, Central Social Welfare Board, New Delhi.
18. Prof. Medha Nanivadekar,
Coordinator, Centre for Women Studies,
Department of Political Science, Shivaji Vidyapeeth,
Kolhapur, Maharashtra
(Non-official /NGO).
19. Smt. Veena Nayyar,
Women's Political Watch,
L-1 / 4, Hauz Khas Enclave,
New Delhi-110016 (Non-
official/NGO).
20. Km. Suchitra Mahapatra,
General Secretary, Anganwadi Karmchari Sangh,
N.A.C. Colony, Malisahi-2, Unit-III, Bhubaneswar-
751 001 (Non-official /NGO).
21. Smt. Sarojini G. Thakur,
Joint Secretary (WD),
Department of Women and Child Development, New Delhi.
22. Smt. Rashmi Chowdhary,
Deputy Secretary (WD),
Department of Women and Child Development, New Delhi.
23. Shri Kamalesh Sharma, Ambassador Extraordinary &
Plenipotentiary
and Permanent Representative of India to the United Nations, New
York.

24. Shri Satyabrata Pal, Deputy Permanent Representative, PMI, New York.
25. Shri Asith Kumar Bhattacharjee, Counsellor, PMI, New York.
26. Shri Narinder Singh, First Secretary (LA), PMI, New York.

World Bank Assistance for Integrated Child Development Services

2868. SHRI C. P. THIRUNAVUKKARASU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any amount has been provided by World Bank for Integrated Child Development Services for India;

(b) if so, the amount provided for the purpose during 1998, 1999 and 2000; and

(c) the amount allotted to each State?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): (a) Yes, Sir.

(b) The World Bank has disbursed US \$ 35.45 million; 28.32 million and 17.94 million during the years 1997-98, 1998-99 and 1999-2000 respectively.

(c) A Statement is enclosed.

STATEMENT

State-wise and Year-wise World bank assistance released under ICDS Projects during the last three years

(Rs. in lakhs)

SI. No.	State	Year			Total
		1997-98	1998-99	1999-2000	
1.	Andhra Pradesh	1758.00	1933.10	10024.10	13715.20
2.	Arunachal Pradesh	—	44.77	50.00	94.77
3.	Assam	—	43.13	75.00	118.13
4.	Bihar	3500.00	5231.00	4086.00	12817.00
5.	Goa	—	—	5.00	5.00
6.	Gujarat	—	246.75	150.00	396.75